

15
**NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD BENCH
AHMEDABAD**

Co. Appeal No. 15/58-59/NCLT/AHM/2017

Coram:

**Present: Hon'ble Mr. BIKKI RAVEENDRA BABU
MEMBER JUDICIAL**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 15.09.2017**

Name of the Company: Meeta Mathur
V/s.
Sterling Greenwoods Ltd. & Anr.

Section of the Companies Act: Section 58-59 of the Companies Act, 1956

<u>S.NO.</u>	<u>NAME (CAPITAL LETTERS)</u>	<u>DESIGNATION</u>	<u>REPRESENTATION</u>	<u>SIGNATURE</u>
1.	Ankit Shah	ADV.	Appellant	Ankit
2.	NAVIN PANWA, SR ADV. WITH NATASHA SUTARIA FOR THAKKAR & PANWA, ADV.	SR. ADV. ADV	RESPONDENTS ADV	Natasha.


ORDER

Learned Advocate Mr. Ankit Shah present for Appellant. Learned Senior Advocate Mr. Navin Pahwa with Learned Advocate Ms. Natasha Sutaria present for Respondents.

Further affidavit of Respondent no. 1 filed.

Rejoinder of appellant filed.

List the matter on 10.10.2017.


**BIKKI RAVEENDRA BABU
MEMBER JUDICIAL**

Dated this the 15th day of September, 2017.